

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-372 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.12.2017**

**NAME OF THE COMPANY: Daimler Financial Services Pvt. Ltd. Vs.
Sharda Gems and Jewels Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	:	Mr. Raj Dev Singh, representative of the Counsel for the Petitioner.	

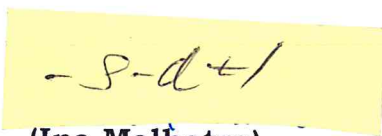
For the Respondent (s) : None

ORDER

A request for adjournment is being made by the representative of the
Petitioner submitting that there has been a demise in the family of the
Petitioner's counsel.

At his request adjourned to 19th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)